THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati the 23rd of February, 2024

NO. HC.VII-133(Pt.-I)/2014/ ¹/⁴90 /A</sup> #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend a Conference organized by the Hon'ble Supreme Court of India on 2nd and 3rd of **March, 2024**, at Kachchh, Gujarat:

ASSAM			
SI. No.	Name of Officer	Designation	
1	Shri Pranjal Das	District & Sessions Judge, Jorhat	
2	Shri Sanjeev Kumar Sharma	Special Judge, CBI & NIA, Assam	
3	Shri Raktim Duarah	District & Sessions Judge, Kamrup (M)	
4	Shri Gautam Baruah	District & Sessions Judge, Kamrup	
5	Shri Chandranshu Chaturvedy	District & Sessions Judge, Chirang	
6	Smt. Mridu Chanda Bordoloi	Judge, Designated Court, Assam (attached as Faculty, Judicial Academy, Assam)	
7	Shri Bhupen Kumar Nath	Addl. District & Sessions Judge, FTC, Abhayapuri	
8	Shri Nurjamal Haque	Civil Judge (Sr. Div.)-cum-Asstt. Sessions Judge No. 1, Kamrup (M)	
9	Smt. Kangki Rani Deka	Chief Judicial Magistrate, Kamrup (M)	
NAGALAND			
10	Smt. Mezivolu T. Therieh	Principal Judge, Family Court, Kohima	
MIZORAM			
11	Shri Liansangzuala	District & Sessions Judge, Champhai	
ARUNACHAL PRADESH			
12	Smt. Jaweplu Chai	District & Sessions Judge, Yupia, Papum Pare District	

The Conference agenda and the logistical arrangements being facilitated by the High Court of Gujarat are enclosed with this Notification. All other Judicial Officers may join the Conference virtually, the link for which will be shared in due course.

By order, Sd/- S.Dhar **REGISTRAR (JUDICIAL)**

Memo No. HC.VII-133(Pt.-I)/2014/ 1491-1522/**A, Dated 23-02-2024** Copy for information & necessary action to:

- 1. The Secretary General, Supreme Court of India, New Delhi-110001.
- 2. L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 3. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima, Nagaland.
- 4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
- 5. The Secretary to the Govt. of Arunachal Pradesh, Law, Justice and Legislative Department, Itanagar, Arunachal Pradesh.
- 6. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) he will be entitled T.A. & D.A. as admissible under the Rules].

7. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl / Arunachal Pradesh, Itanagar, for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) he will be entitled T.A. & D.A. as admissible under the Rules].

- 8. The Registrar (Vig./Admin./Estt.), Gauhati High Court, Guwahati.
- 9. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Yupia.

(He is requested to circulate this Notification amongst all the Judicial Officers of his respective State, including the nominated Officers).

10. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati. 11. The District & Sessions Judge,

Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Chirang / Charaideo / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup / Kamrup (M) / Karbi Anglong / Karimganj / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri/ West Karbi Anglong.

[He / She is requested to circulate this Notification amongst all the Judicial Officers under his / her control, including the nominated Officers (wherever applicable)].

12. The Secretary, Gauhati High Court Legal Services Committee.

13. The Member Secretary, Assam State Legal Service Authority / Nagaland State Legal Service Authority / Mizoram State Legal Service Authority / Arunachal Pradesh State Legal Service Authority.

(He / She is requested to inform all the Grade-II & III Judicial Officers under his / her control about this Notification).

14. The Principal Judge, Family Court, Barpeta / Cachar / Dhubri / Kamrup (M) No. 1, No. 2 & No. 3 / Nalbari.

(He / She is requested to inform all the Officers under his / her control about this Notification).

- 15. The Presiding Officer, Industrial Tribunal, Guwahati / Dibrugarh / Cachar.
- 16. The Member, MACT, Barpeta / Cachar / Dhubri / Goalpara / Kamrup / Kamrup (M) No. 1, 2 & 3 / Nagaon / Nalbari / Sonitpur.
- 17. The Presiding Officer, Labour Court, Dibrugah / Kamrup (M).
- 18. The Special Judge-cum-Judge, Designated Court, Assam.
- 19. The Special Judge, Assam.
- 20. The Special Judge, NDPS Court, Guwahati, Assam.
- 21. The Special Judge, CBI & NIA, Guwahati, Assam.
- 22. The Special Judge, CBI, Addl. Court No. 1, 2 & 3, Guwahati, Assam.
- 23. The Chief Judicial Magistrates of Assam

(He / She is requested to inform all the Grade-II & III Judicial Officers under his/her control about this Notification).

24. The Joint Registrar (Recruitment/PM&P/Judl./ Vig.), Gauhati High Court, Guwahati.

25. The Deputy Registrar (Recruitment – I/Recruitment – II/Bench), Gauhati High Court, Guwahati.

26. The Officer on Special Duty, Gauhati High Court, Guwahati.

27. All nominated Officers.

[The nominated Officers are requested to share their travel details with Shri Prakash Talreja, Additional Registrar (Protocol), High Court of Gujarat, Email. Id. ghcproto@gmail.com].

- 28. Shri Prakash Talreja, Additional Registrar (Protocol), High Court of Gujarat, Email. Id. **ghcproto@gmail.com**.
- 29. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

- 30. The Administrative Officer, Judicial Academy, Assam with a **request to** place the notification before the Hon'ble Director, Judicial Academy.
- 31. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

32. The CA to the Registrar General, Gauhati High Court, Guwahati. (THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

REGISTRAR (JUDICIAL)

SUPREME COURT OF INDIA

CONFERENCE OF JUDICIAL OFFICERS

KACHCHH, GUJARAT

2-3 MARCH 2024

2 MARCH 2024		
	Inaugural Session (10:00 -10:45 A.M)	
10:00 -10:05 A.M	Welcome address by Ms. Justice Sunita Agarwal Chief Justice, High Court of Gujarat	
10:05 -10:15 A.M	Address by Shri Justice Surya Kant Judge, Supreme Court of India	
10:15 - 10:25 A.M	Address by Shri Justice Sanjiv Khanna Judge, Supreme Court of India	
10:25 - 10:45 A.M	Address by Dr Justice Dhananjaya Y Chandrachud Chief Justice of India	
	Interactive session	
	(10:45 A.M – 11:30 A.M)	
Dr Justice	Dhananjaya Y Chandrachud - Chief Justice of India Shri Justice Sanjiv Khanna Shri Justice Surya Kant Ms. Justice Bela M. Trivedi Ms. Justice Sunita Agarwal	
	<u>Tea Break</u>	
	(11:30 A.M – 12:00 Noon)	

Session I

(12:00 Noon - 01:00 P.M)

Dr Justice Dhananjaya Y Chandrachud - Chief Justice of India Shri Justice Sanjiv Khanna Shri Justice Surya Kant Ms. Justice Bela M. Trivedi Ms. Justice Sunita Agarwal

Role of the district judiciary as the first responder of the judicial domain

- Institutional commitments to litigants and citizens
- The adjournment culture
- Effective measures to address pendency
- Protection of personal liberty role of district judiciary
- Accessibility initiatives
- Combating gender stereotypes

Lunch

(01:00 P.M - 02:00 P.M)

Session I- to continue

(02:00 P.M - 03:15 P.M)

Session II

(03:15 P.M - 04:30 P.M)

Dr Justice Dhananjaya Y Chandrachud - Chief Justice of India Shri Justice Sanjiv Khanna Shri Justice Surya Kant Ms. Justice Bela M. Trivedi Ms. Justice Sunita Agarwal

Infrastructure and resources - improving the work culture

- Strengthening of infrastructure and human resources model court infrastructure, residential quarters, litigant-citizen centric facilities including accessible environment and support staff
- Training, sensitization, inculcating leadership qualities
- Uniformity in transfer, roster and promotional policies

Tea

3 MARCH 2024

Session III

(09:00 A.M - 10:15 A.M)

Dr Justice Dhananjaya Y Chandrachud - Chief Justice of India Shri Justice Sanjiv Khanna Shri Justice Surya Kant Ms. Justice Bela M. Trivedi Ms. Justice Sunita Agarwal

Use of Technology in Judicial Processes

- Leveraging technology for efficient and transparent judicial services
- How to use ICT Tools for case management and decision making process
- e-Courts project: challenges and opportunities for district judges
- Technology enabled reforms in the Indian judiciary: best practices and lessons learned
- Enhancing judicial productivity and quality with technology
 - Effective use of e-initiatives e-filing/ NSTEP/ Digitization/ ICJS.
 - Presentation on e-initiatives.

Summing up session

(10:15 A.M - 10:45 A.M)

Detailed information qua logistical arrangements, for the Conference of Judicial Officers to be held from 2nd - 3rd March, 2024 at Kachchh, Gujarat

29.02.2024

(Thursday)

Arrival of Judicial Officers at Ahmedabad*

Stay at State Judicial Academy, Ahmedabad

01.03.2024

(Friday)

<u>0730 hrs</u>

 Leave Ahmedabad for Kachchh by Volvo Buses arranged by the High Court of Gujarat

Lunch on the way

<u>1600 hrs</u>

Arrive Kachchh

Stay at Kachchh

02.03.2024

(Saturday)

Attend Conference at Kachchh from 10 A.M to 4.30 P.M

03.03.2024

(Sunday)

Attend Conference from 9 A.M to 10.45 A.M

<u>1130 hrs</u>

Leave Kachchh for Ahmedabad

Lunch on the way

2000 hrs

Arrive Ahmedabad

Stay at State Judicial Academy, Ahmedabad

04.03.2024

(Monday)

Leave for their respective destinations*

^{*}The names of the nominated judicial officers and their travel details may be shared with Shri Prakash Talreja, Additional Registrar (Protocol), High Court of Gujarat, on email id ghcproto@gmail.com.